



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,13th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH - I

DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	I.A.(CrI.)/350/2018 LCR 8 FILES, FIXED in CrI.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	PP, ASSAM
ORDERS				
27	I.A.(Civil)/2456/2018 CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST DATED 13/07/2018 LISTED BEFORE THIS BENCH in WA/70/2018	THE STATE OF MIZORAM AND ANR Versus SH. MALSAWMTLUANGA AND 71 ORS	MS. P BHATTACHARYA	MR. H RAHMAN MR. P D NAIR MR. D NAG
28	I.A.(Civil)/2463/2018 CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSE LIST DATED 13/07/2018 LISTED BEFORE THIS BENCH in WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS	MS. P BHATTACHARYA	MR. P D NAIR MR. D NAG MR. R RAHMAN



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE UJJAL BHUYAN
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 4

[AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Review.Pet./5/2017	STATE OF ASSAM and ANR Versus JAMAIT -E-ULEMA -E- HIND and ANR	DR R C BORPATRA GOHAIN(SR. GA,ASSAM) MR.U.K.NAIR,S.C.F.T MR.S R BORUAH MR. R C BARPATRAGOHAIN, AG ASSAM	MR.N H MAZARBHUYAN(R-1) MR. S C KEYAL(ASGI) MR. R DHAR MR.R ALI(R-1) MR.K MIRAR-1 MS.L WAJEEDA(R-1)
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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
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11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO
44 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	WP(C)/6589/2017 B/O	TEA RESEARCH ASSOCIATION and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MR.M SAHEWALLA MS.S KATAKI	C.G.C. MS.B SARMA(R- 1-4) ASSTT.S.G.I.
MOTION				
62	WP(C)/4359/2018 FIXED	PHANINDRA KUMAR BAISHYA Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR. R SARMA MD ASLAM MS. M PAUL MR. M SAHEWALLA	MR. B SARMA SC, RAILWAY
63	WP(C)/4360/2018 FIXED	PHANINDRA KUMAR BAISHYA Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MD ASLAM MS. M PAUL MR. M SAHEWALLA	MR. B SARMA SC, RAILWAY
64	WP(C)/4385/2018 FIXED	JUPITER COKE INDUSTRIES Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
65	WP(C)/4386/2018 FIXED	RINA DUTTA Versus THE DISTRICT MAGISTRATE CUM DEPUTY COMMISSIONER AND 2 ORS.	MR. S BORTHAKUR MR. U K DEKA	GA, ASSAM
66	WP(C)/4429/2018 B/O	GIASUDDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR S CHOUDHURY MR. B CHOUDHURY	GA, ASSAM
67	WP(C)/4445/2018 B/O	ABDUL RAFIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM
68	WP(C)/4446/2018 B/O	KAILASH KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHOUDHURY MR. K KALITA MR. B CHOUDHURY MS. E SHITIRI	GA, ASSAM

69	WP(C)/4455/2018 B/O	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR S CHOUDHURY	GA, ASSAM
70	WP(C)/4469/2018 B/O	SANAULLAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM
71	WP(C)/4473/2018 B/O	M/S. NISHI GAS AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	MR. M K CHOUDHURY GA, ASSAM SC, I O C
72	WP(C)/4475/2018 B/O	FAIZUL HOQUE AND 43 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM
73	WP(C)/4476/2018 B/O	ABDUL RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM
74	WP(C)/4477/2018 B/O	ABDUL KARIM Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR S CHOUDHURY MR. K KALITA MS. E SHITIRI	GA, ASSAM
75	WP(C)/4482/2018 B/O	THE MANAGING COMMITTEE OF BAUSHKATA RAVATARI SS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN MR S CHOUDHURY	DR. B AHMED SC, CO OP (R1TO4)
76	WP(C)/4486/2018 B/O	ANANJIT SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
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21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018
27)	MR G KHANDELIA	13-07-2018	To	13-07-2018
28)	MR. T ROY	16-07-2018	To	23-07-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 7

[CIVIL BENCH - II

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - II)ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
50 Cont.Cas(C)/291/2018	HIRAMONI HALOI Versus GITIMONI PHUKAN	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
51 WP(C)/4410/2018	M/S. ANMOL MOTORS Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
52 WP(C)/4411/2018	M/S. ANMOL MOTORS Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
53 WP(C)/4413/2018	BINOWAPUR UDIYAMAN VLP SCHOOL AND 15 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU SC, BTC SC, SSA
54 WP(C)/4426/2018	KALIDAS SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. A R TAHBILDAR	SC, HIGHER EDU
55 WP(C)/4428/2018	YEASINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. H RAHMAN MR. R SARMA MS B DEVI MRS. S D SAIKIA	SC, SEC. EDU.
56 WP(C)/4431/2018	ABU SALEH MD. SALEHUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU.
57 WP(C)/4451/2018	ABDUL KALAM AZAD Versus THE STATE OF ASSAM AND 7 ORS	MS U DAS MR. M S SHARMA	SC, ELEM. EDU
58 WP(C)/4452/2018	BAHAUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MD H R AHMED	SC, SEC. EDU. SC, FINANCE
59 WP(C)/4458/2018	SOKIR UADDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, ELEM. EDU

60	WP(C)/4467/2018	RABIA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR A HUSSAIN	SC, ELEM. EDU GA, ASSAM
61	WP(C)/4472/2018	VICKY KUMAR PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MR. A I KATHAR MR. B DEORI MS. I KEITZAR	GA, ASSAM SC, HEALTH
62	WP(C)/4484/2018	NIRAKAR MALLICK Versus THE UNION OF INDIA AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. S C KEYAL ASSTT.S.G.I. SC, ASSAM UNIVERSITY
ADMISSION				
63	WP(C)/5802/2014 FIXED	ABDUL KARIM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.L R MAZUMDER	MR.N SARMA MR.N BARUAH(R- 5&6) MSB DEVI(R- 5&6) SC, ELEMENTARY EDUCATION SC, EDU MS.M BARUAH(R- 5&6)
64	WP(C)/5293/2015 FIXED	MD NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MRB PUSHILAL M C KAKOTI	MR.D K DAS(R-5) MR.A R SIKDAR(R-5) MR.M H TALUKDARR-5 SC, ELEMENTARY EDUCATION MR. S ALAM(R-5) MS.G D CHOUDHURY(R-5)

ORDERS

65	Review.Pet./90/2018 in WP(C) 3438/15(D/O), FIXED	PHARMACIST FORUM OF ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MR. M SAHEWALLA MD. ASLAM	MR. U K NAIR MR. B GOGOI SC, HEALTH SC, PENSION
WITH				
66	Review.Pet./96/2018 in WP(C) 3438/15(D/O), FIXED	ASSAM DRUG DEALERS ASSOCIATION AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR H NATH MR. R SENSUA	SC, HEALTH AND F W MR.U K NAIR(R-3)

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11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 11

[CIVIL BENCH - I

CRIMINAL BENCH

**THIS BENCH WILL TAKE UP MAC. APPEAL
HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
23	CRL.A(J)/68/2017 [AT 10:30 A.M.]	SUKUMAR DAS and ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN AMICUS CURIAE	PP, ASSAM
MOTION				
24	AB/1989/2018	ANOWAR ALI Versus STATE OF ASSAM	MR. U K DAS MS. B D SARMAH	PP, ASSAM
BAIL HEARING				
25	AB/3086/2017 AFTER VACATION	MITHUN CHAKRABARTY Versus THE STATE OF ASSAM	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
26	AB/736/2018 AFTER VACATION	BIMAL BORUAH Versus THE STATE OF ASSAM	MR. D BORAH MR. A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
27	AB/1193/2018 AFTER THREE WEEKS	SWADHIN BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. J HANDIQUE MR. M ALAM	PP, ASSAM
28	AB/1958/2018 FIXED	ATIKUL ISLAM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM

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10)	MR. H R KHAN	09-07-2018	To	20-07-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 14

[CIVIL BENCH - I

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST(CIVIL) DATED 09-07-2018
TO 30-08-2018, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
63	CRP/87/2018 CAVT. NO.0544/2018 CAVT. 544/2018, FIXED	ROCKY PAUL Versus HITENDRA LAL ROY	MR G J SAIKIA MR. M BISWAS MR. B J MUKHERJEE MR. S BISWAS	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR FOR CAVEATOR
64	CRP(I/O)/211/2018	ABDUL REJAK MAZUMDAR AND 2 ORS. Versus MUSTT. LALITA BODO MAZUMDAR @ MUSLIMA BEGUM AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
65	CRP(I/O)/212/2018	SADHAN DAS Versus GHANASHYAM AGARWAL AND ANR.	MR. R K BHUYAN MR K SAIKIA	
66	CRP(I/O)/213/2018	SHRI NIRENDRA NATH KAKATI Versus SHRI SANJAY KUMAR AGARWAL	MR. L TALUKDAR MR B DAS MRS. M DAS	
67	CRP(I/O)/214/2018 B/O	LAL MIA AND 6 ORS. Versus RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	
68	CRP(I/O)/215/2018 B/O	NEPAL CH. DAS Versus KANAILAL DAS AND 3 ORS.	MR. J AHMED MR A ALI MS. H BEGUM MS. M AHMED	
<u>ADMISSION</u>				
69	CRP/213/2017 FIXED	CHOTU DEVI YADAB and 2 ORS. Versus JAMUNA PRASAD KOIRI	MR.B ULLAH MR. A RAHMAN	MR.S P CHOUDHURY MR.A S DHILLON
70	RFA/82/2018 CAVT. NO.0591/2018 CAVT. 591/18, B/O WITH I.A.(Civil)/2480/2018 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH MR D TALUKDAR MR K K BARUAH	MR. R SHARMA MR H DEKA FOR CAVEATOR MR. R SHARMA MR H DEKA FOR CAVEATOR

71	MFA/98/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS	MR S N SARMA MR. S CHAKRABORTY MR. K KALITA	SC, ESIC
	WITH I.A.(Civil)/2470/2018 in MFA/98/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS	MR S N SARMA MR. S CHAKRABORTY MR. K KALITA	SC, ESIC
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
72	RSA/193/2018 B/O	AZIZUL ISLAM Versus NUR ISLAM AND 13 ORS	MS. R CHOUDHURY	
73	RSA/195/2018	GARIB SHAH NAWAZ AND 6 ORS Versus LEGAL HEIRS OF LATE NRIPENDRA CH. GHOSH JYOTSHNA RANI GHOSH (WIDOW) AND 11 ORS	MR. N AHMED MR. S K M ALOMGIR MR. R A AHMED	GA, ASSAM
	WITH I.A.(Civil)/2471/2018 in RSA/195/2018	GARIB SHAH NAWAZ AND 6 ORS Versus LEGAL HEIRS OF LATE NRIPENDRA CH. GHOSH JYOTSHNA RANI GHOSH (WIDOW) AND 11 ORS	MR. N AHMED MR. S K M ALOMGIR MR. R A AHMED	GA, ASSAM
<u>ORDERS</u>				
74	RSA/138/2005 WITH OFFICE NOTE AND LCR, FIXED	FOIZIA BEGUM Versus ABDUL HAMID SARKAR AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM	MR.H SARMA MS. M BHARALI
75	MC/250/2016 IN CRP SL.NO. 234000, MC 2267/14(D/O), I.A.(C) 1932/16(D/O), B/O in MC/2267/2014	MANIK LAL DAS and 4 ORS. Versus BHOLA MAJUMDAR and 4 ORS	MS.P BARUAH MS.K BURAGOHAIN	MR.D MOZUMDERR- 1-4 MR.P BORAH(R- 1-4)
76	RFA/8/2017 I.A.(C) 320/17(D/O), B/O	SMTI KALYANI GOSWAMI Versus SRI KUMUD SARMA and 3 ORS	MR.R BARUAH MR.M NATH MR.A IKBAL MR.S ALI	
77	RFA/127/2017 WITH LCR, B/O	SMTI KABITA BISWAS and 3 ORS Versus ON THE DEATH OF SALIL NATH HIS LEGAL HEIRSA SMTI SMRITI NATH and ANR	MR.N DHAR MR. B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. S K GHOSH MS F AHMED MS F AHMED
	WITH I.A.(Civil)/3949/2017 in RFA/127/2017	SMTI KABITA BISWAS and 3 ORS Versus ON THE DEATH OF SALIL NATH HIS LEGAL HEIRS SMTI SMRITI NATH and ANR	MR. N DHAR MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA	
78	I.A.(Civil)/2201/2017 B/O in FAO/299251/2017	SMTI SHARBHANI DAS DUTTA Versus TUSHAR KANTI DAS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR.B SHARMA MR.S SHARMA
	WITH FAO/299251/2017 (Filing Number)	SMTI SHARBANI DAS DUTTA Versus SHRI TUSHAR KANTI DAS		
79	I.A.(Civil)/1292/2018 FIXED in RSA/83/2016	MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS	MS. T SOM MR H DAS	
	WITH RSA/83/2016	MD IRFAN ALI Versus MUSLIM ALI and 14 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGOHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)
80	I.A.(Civil)/2453/2018 B/O in RSA/194/2018	SRI MRIDUL DEKA Versus SMT SUKHILA DEKA AND 13 ORS	MR B N SARMA MS. K MALAKAR	

WITH
RSA/194/2018

SRI MRIDUL DEKA
Versus
SMT SUKHILA DEKA AND 13 ORS

MR B N SARMA
MS. K MALAKAR

WITH
I.A.(Civil)/2454/2018
in RSA/194/2018

SRI MRIDUL DEKA
Versus
SMT SUKHILA DEKA AND 13 ORS

MR B N SARMA
MS. K MALAKAR

HEARING

81 MFA/92/2013
WITH LCR, B/O

JAHAN UDDIN and ANR.
Versus
UNION OF INDIA and 6 ORS.

MR. M A SHEIKH
MR.M HOSSAIN
MR.K U AHMED

MRM R DAS
ASSTT.S.G.I.

WITH
82 MFA/69/2013
CAVT. NO. 498/2013

BHARAT SANCHAR NIGAM LTD and 2
ORS.
Versus
THE COMMISSIONER FOR WORKMEN'S
COMPENSATION and 4 ORS.

MRM R DAS
MS.D BORA

MR. M A SHEIKH
MR.K U AHMED
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
16)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
20)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
21)	MR. A PAUL	12-07-2018	To	16-07-2018
22)	MR. K SARMA	10-07-2018	To	13-07-2018
23)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
24)	MR C BARUAH	11-07-2018	To	24-07-2018
25)	MR G R DEV	11-07-2018	To	30-07-2018
26)	MR. A ALAM	12-07-2018	To	13-07-2018
27)	MR G KHANDELIA	13-07-2018	To	13-07-2018
28)	MR. T ROY	16-07-2018	To	23-07-2018
29)	MS. B SARKAR	16-07-2018	To	23-07-2018
30)	MS. A VERMA	16-07-2018	To	20-07-2018
31)	MR D C K HAZARIKA	16-07-2018	To	18-07-2018
32)	DR. B N GOGOI	13-07-2018	To	13-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

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[For Friday,13th July 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 15

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - IV) FROM ITEM NOS. 45 TO
86 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/5655/2014 FIXED	UGAR SUGAR WORKS LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.A GOYAL MR.A CHOUDHURY MR.K P MAHESWARI	MR.A BARKATAKI SC, NF RLY
WITH				
52	WP(C)/5651/2014	UGAR SUGAR WORKS LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.A GOYAL MR.A CHOUDHURY MR.K P MAHESWARI	MR.A BARKATAKI SC, NF RLY
ORDERS				
53	Review.Pet./77/2018 RSA 2/18(D/O), FIXED	SRI RADHEY SHYAM SAHA Versus SRI KAMAKHYA PRASHAD SAHA AND 2 ORS	MR. N AHMED MD. A HUSSAIN	
WITH				
	I.A.(Civil)/2123/2018 in Review.Pet./77/2018	SRI RADHESHYAM SAHA Versus KAMAKHYA PRASHAD SAHA AND 2 ORS	MD. A HUSSAIN	

LEAVE NOTE OF ADVOCATES FOR 13/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
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9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MR. U K NAIR	09-07-2018	To	13-07-2018
13)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
14)	MR. G AGARWAL	09-07-2018	To	25-07-2018
15)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 16

[CIVIL BENCH - III

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - III) FROM ITEM NOS. 40 TO
76 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
68	I.A.(Civil)/2430/2018 B/O in WP(C)/3828/2018 WITH WP(C)/3828/2018	ROHMOTULLAH SK AND 44 ORS Versus RAHUL AMIN AND 92 ORS RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR A R BHUYAN MR. M A I HUSSAIN	MR A R BHUYAN GA, ASSAM GA, ASSAM MR. R BORPUJARI SC, REVENUE
ADMISSION				
69	WP(C)/3469/2015 P/H, CR 1746/97(D/O), FIXED WITH I.A./2049/2015 in WP(C)/3469/2015 WITH WP(C)/3782/2015	RAJU SINGHA Versus THE STATE OF ASSAM AND 4 ORS RAJU SINGHA Versus THE STATE OF ASSAM AND 4 ORS NARAYAN CHANDRA KALITA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS.R MAHANTA MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS.R MAHANTA MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS.R MAHANTA	SC, DIMA HASAO SC, FINANCE SC, PWD SC, DIMA HASAO SC, PWD SC, FINANCE SC, PWD SC, FINANCE SC, DIMA HASAO
ORDERS				
71	I.A.(Civil)/4098/2017 FIXED in MACApp./623/2017 WITH MACApp./623/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI RANJU CHOUDHURY and 7 ORS THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI RANJU CHOUDHURY and 7 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. I A TALUKDAR MS. M MALLIK (R7) MS I DAS B HUSSAIN MS. R HUSSAIN (R7) MR. A KALITA MS. M MALLIK (R7) MS. R HUSSAIN (R7)

	WITH I.A.(Civil)/4100/2017	THE RELIANCE GENERAL INSURANCE CO. LTD	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
		Versus SMTI RANJU CHOUDHURY and 7 ORS	
72	I.A.(Civil)/1379/2018 FIXED in MACApp./312/2018 WITH MACApp./312/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI RANJITA SARMA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
		NATIONAL INSURANCE COMPANY LTD Versus SMTI RANJITA SARMA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/1380/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI RANJITA SARMA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
73	I.A.(Civil)/1384/2018 FIXED in MACApp./315/2018 WITH MACApp./315/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI ANIMA ROY and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
		UNITED INDIA INSURANCE CO. LTD. Versus SMTI ANIMA ROY and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/1386/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI ANIMA ROY and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
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17)	MR S M ABDULLAH P	10-07-2018	To	13-07-2018
18)	MR. L P SHARMA	10-07-2018	To	13-07-2018
19)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
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27)	MR G KHANDELIA	13-07-2018	To	13-07-2018
28)	MR. T ROY	16-07-2018	To	23-07-2018
29)	MS. B SARKAR	16-07-2018	To	23-07-2018
30)	MS. A VERMA	16-07-2018	To	20-07-2018
31)	MR D C K HAZARIKA	16-07-2018	To	18-07-2018



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 18

[CRIMINAL SINGLE BENCH]

CIVIL BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

97	AB/1859/2018 B/O	JOGESWAR KALITA Versus THE STATE OF ASSAM	MR. S R RABHA MR. P M TALUKDAR MR. R BAISHYA	PP, ASSAM
98	AB/2051/2018 B/O	SANOWAR RAHMAN Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM

MOTION (BA)

99	Bail Appln./1494/2018	GULENA BEGUM Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
100	Bail Appln./1495/2018	RAJMONI DAS Versus UNION OF INDIA	MR. T DEURI J RABHA	SC, CUSTOMS
101	Bail Appln./1496/2018	PAPU NANG FLANG Versus THE STATE OF ASSAM	MR. A R SHOME	PP, ASSAM
102	Bail Appln./1497/2018	ABDUL KHALEK Versus THE STATE OF ASSAM	MR A K AZAD MS. C KALITA MRS. P PHUKAN	PP, ASSAM
103	Bail Appln./1498/2018	KHANINDRA BARMAN @ PHADU Versus THE STATE OF ASSAM	MR. A SAYED MR. P HAZARIKA	PP, ASSAM
104	Bail Appln./1499/2018	SRI ANUP KUMAR NATH Versus STATE OF ASSAM	MR. A DAS MR. N SHARMA	PP, ASSAM
105	Bail Appln./1500/2018	MANVENDRA SINGH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
106	Bail Appln./1501/2018	SAMIL HAQUE Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI A HUSSAIN	PP, ASSAM
107	Bail Appln./1502/2018	JOY KANTA RAY Versus THE STATE OF ASSAM	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	PP, ASSAM

108	Bail Appln./1503/2018	DEEPIYOTI SAIKIA @ DIPJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
109	Bail Appln./1504/2018	MOKBUL ISLAM @ MOKHBUR ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
110	Bail Appln./1505/2018	RAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
111	Bail Appln./1506/2018	BABU RABIUL HOQUE @ BABU ALI @ RABIULLA AND ANR. Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
112	Bail Appln./1507/2018	SHIBU DEBNATH Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
113	Bail Appln./1508/2018	TARIF MULLAH Versus THE STATE OF ASSAM	MR A HAQUE	PP, ASSAM
<u>MOTION</u>				
114	AB/2079/2018	RASIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MR. M HOSSAIN MR. F ISLAM MS F INTAZ	PP, ASSAM
115	AB/2080/2018	DULAL BORA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
116	AB/2081/2018	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
117	AB/2082/2018	KARTIK PANDIT AND 4 ORS. Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
118	AB/2083/2018 B/O	SABITA SEN AND ANR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K K GOSWAMI	PP, ASSAM
119	AB/2084/2018	MOLIKA KHANAM TAPADAR AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. I A HAZARIKA	PP, ASSAM
120	AB/2085/2018	AJIM UDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MR J ALI MR S M ABDULLAH P MR. S H SIKDAR	PP, ASSAM
121	AB/2086/2018	DHIRAJ DAS AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
122	AB/2087/2018	DULAL GOHAIN Versus THE STATE OF ASSAM	MR. J SAIKIA MR. P THAKURIA	PP, ASSAM
123	AB/2088/2018	ATOWAR ROHMAN BHUYAN Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
124	AB/2089/2018	SIREKANWARI DEVI NAHATA AND ANR. Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
125	AB/2090/2018	DIPAK NAG Versus THE STATE OF ASSAM	MR H ALI MR. S K MUKTAR	PP, ASSAM
126	AB/2091/2018	SRIKANT JAISWAL AND ANR. Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM

BAIL HEARING (BA)

127	Bail Appln./1132/2018 FIXED	EDWARD TERANG @ ADWARD TERANG Versus THE STATE OF ASSAM	MR. M SHAH MR. P RAHMAN	PP, ASSAM
128	Bail Appln./1153/2018 FIXED	DIGANTA NATH Versus THE STATE OF ASSAM	MR D BARMAN MR. K M HASSAN	PP, ASSAM
129	Bail Appln./1389/2018 CONNECTED WITH ITEM NO. 45 IN THE DAILY CAUSE LIST LISTED BEFORE THIS BENCH, FIXED	ABDUS SALAM SK. @ ABDUR SALAM Versus THE STATE OF ASSAM	MR. A F N U MOLLAH	PP, ASSAM
130	Bail Appln./1427/2018 FIXED	HASHEM ALI @ BUDU Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM

BAIL HEARING

131	AB/743/2018 FIXED	BIBEKA GOGOI Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
132	AB/1294/2018 FIXED	HARIPRASAD BORA Versus THE STATE OF ASSAM	MR. R ISLAM MR. I CHOUDHURY MR S M ABDULLAH P MR D SAIKIA MR. N K DAS MR. J ALI	PP, ASSAM
133	AB/1491/2018 WITH LCR, FIXED	L. IBOCHA SINGH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
134	AB/1749/2018 FIXED	MRIGEN SHARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
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26)	MR. A ALAM	12-07-2018	To	13-07-2018
27)	MR G KHANDELIA	13-07-2018	To	13-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,13th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 19

[CRIMINAL SINGLE BENCH

CRIMINAL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
50 Crl.Rev.P./235/2018	MD. SHAJAHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR. S DAS	PP, ASSAM
51 Crl.Rev.P./236/2018	SRI PROBAL NEOG @ BENUDHAR BORA @ GHANA KT. NEOG Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
WITH I.A.(Crl.)/511/2018 in Crl.Rev.P./236/2018	SRI PROBAL NEOG @ BENUDHAR BORA @ GHANA KT. NEOG Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
52 Crl.Rev.P./237/2018	PIONEER LIVE STOCK Versus THE STATE OF ASSAM AND ANR.	MR I RAFIQUE MS. M DEKA	PP, ASSAM
53 Crl.Rev.P./238/2018	SHIVRATAN AGARWAL Versus THE STATE OF ASSAM AND ANR.	MR M RAHMAN MR A SHARMA	PP, ASSAM
54 Crl.Rev.P./240/2018	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	
55 Crl.Pet./640/2018	SHOFI KAMAL AHMED Versus JOYNAB KHATUN	MR M H AHMED MD. A. HUSSAIN	
56 Crl.Pet./641/2018	ABDUL JALIL @ ABDUL JALIL SK. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD E AHMED	PP, ASSAM
57 Crl.Pet./642/2018	SRI LIMASUNEP T. IMSONG Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
58 Crl.Pet./643/2018	AKHTAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M HUSSAIN MR A RASHID	PP, ASSAM

59	Crl.Pet./644/2018	SRI GUNARAM TAYE Versus THE STATE OF ASSAM AND ANR.	MR B ISLAM MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
60	Crl.Pet./645/2018	SHAHNAZ KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K SAH	PP, ASSAM
61	Crl.Pet./646/2018	KARUNA KANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
62	Crl.Pet./647/2018	SHEIKH SAFIKUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. H A AHMED MR. R ALI	PP, ASSAM
63	Crl.Pet./648/2018	BHUPEN LASKAR Versus KANBAPU DAS	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
64	Crl.Pet./649/2018	ARUN BASFORE @ DEEPU BASFORE Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR. D PEGU	PP, ASSAM
65	Crl.Pet./650/2018	UMA RAM BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
ADMISSION				
66	Crl.Rev.P./412/2017 WITH OFFICE NOTE, FIXED	KHANDAKAR JIYAUH RAHMAN Versus FARIJUDDIN AHMED @ FARIDUDDIN AHMED	MR.R K BORAH MR.R PHUKAN	DR. B AHMED MR. N HAQUE
67	Crl.A./204/2018	SRI LOKEN SINGHA Versus THE STATE OF ASSAM AND ANR	MR D CHAKRABORTY MR. A BHATTACHARYYA	PP, ASSAM
	WITH I.A.(Crl.)/509/2018 in Crl.A./204/2018	SRI LOKEN SINGHA Versus THE STATE OF ASSAM AND ANR	MR D CHAKRABORTY MR. A BHATTACHARYYA	PP, ASSAM
ORDERS				
68	Crl.Pet./968/2016 WITH OFFICE NOTE, FIXED	FARIDUL ISLAM and 6 ORS. Versus STATE OF ASSAM and ANR.	MR.S HUDA MR.N HAQUE MD.ARIF	PP, ASSAM
69	Crl.L.P./93/2017 WITH OFFICE NOTE, FIXED in Crl.A./173/2018	KAUSHALAYA SINGHA, Versus THE STATE OF ASSAM and ANR,	MR.B J MUKHERJEE MR. S BISWAS	PP, ASSAM
	WITH Crl.A./173/2018	KAUSHALAYA SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
70	Crl.Rev.P./129/2017 WITH OFFICE NOTE, FIXED	ARUN PRASAD Versus THE STATE OF ASSAM and ANR.	MS.M BHATTACHARJEE MS.S SARMA MS.N M DEKA	PP, ASSAM
71	Crl.Pet./621/2017 WITH LCR 2 FILES, FIXED	DR. NIRMALENDU BHAGAWATI Versus THE STATE OF ASSAM and 3 ORS.	MR.S K GOSWAMI MR.P K SHARMA	PP, ASSAM
72	Crl.L.P./75/2018 in Crl.A./306501/2017	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	U MUDIAR MR. K R BORA	PP, ASSAM
	WITH Crl.A./306501/2017 (Filing Number)	SHRIRAM TRANSPORT FINANCE COMPANY LIMITED Versus THE STATE OF ASSAM and ANR		
73	Crl.Rev.P./143/2018 FIXED	MD ALI AKBAR @ MIRJA ALI Versus THE STATE OF ASSAM AND ANR.	MR. M ALI MR. F HAQUE	PP, ASSAM

74	I.A.(CrI.)/461/2018 CRL.PET. 226/18(D/O), FIXED	SMT. SEEMA SARMAH Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR. D BAGCHI	PP, ASSAM
75	I.A.(CrI.)/514/2018 in CrI.Rev.P./239/2018 WITH CrI.Rev.P./239/2018	DHANANJOY RAJBONGSHI Versus PADMABATI BANOWARY DHANANJOY RAJBONGSHI Versus PADMABATI BANOWARY	MR. A HUSSAIN MR. A HUSSAIN	
76	CrI.Pet./605/2018 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/498/2018 in CrI.Pet./605/2018	RAJIB CHAKRABORTY AND ANR. Versus LEENA MAZUMDAR MR. RAJIB CHAKRABORTY AND ANR Versus SMTI. LEENA MAJUMDAR AND ANR	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR K K MAHANTA MR. K M MAHANTA	PP, ASSAM PP, ASSAM
HEARING				
77	CrI.A./96/2018 WITH LCR, FIXED WITH I.A.(CrI.)/251/2018 in CrI.A./96/2018	MAHAT CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR MAHAT CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. D TALUKDAR MR. P CHOUDHURY MR. K H KHANDAKAR MR. K M HASSAN MR. D TALUKDAR MR. P CHOUDHURY MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM PP, ASSAM

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30)	MS. A VERMA	16-07-2018	To	20-07-2018

31)	MR D C K HAZARIKA	16-07-2018	To	18-07-2018
32)	DR. B N GOGOI	13-07-2018	To	13-07-2018